

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/258/ (IB)/2017
NAME OF THE PETITIONER(S) : MECHANO ENGINEERING WORKS
NAME OF THE RESPONDENT(S) : PROPEL VALVES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A.G. SATHYA NARAYANA
FOR
A/C MYLSAMY

FOR RESPONDENTS
9002970445

A. Sathya N.

2. G. Sivashankaran &
S. Sathyanagesh.

Counsel for petitioner

C.S.

ORDER

Counsel for petitioner present and submitted that he has complied with the statutory requirements as per the IB Code, 2016. Counsel for respondent present. Counsel for petitioner prayed time for making submissions. Time extended at request. Put up on 31.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)